

**Roznama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: Munsif  
Before: Smt. Radha Kumari  
Dated 31-01-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Title Suit/73/2003	Order Passed: Stage :REJOINDER Sub Satge :----	Next Date of Hearing :03-03-2022
2	Title Suit/1135/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-03-2022
3	Title Suit/987/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-03-2022
4	Title Suit/85/2017	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-03-2022
5	Title Suit/122/2017	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-03-2022
6	MISLENIOUS MUNSIF/5/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-03-2022
7	Title Suit/816/2014	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :07-03-2022
8	Title Suit/186/2015	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :08-03-2022
9	Title Suit/318/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
10	Title Suit/8/2000	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
11	Title Suit/2696/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
12	Title Suit/35/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
13	Title Suit/222/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
14	Title Mortgage Suit/4/2018	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :07-03-2022
15	Title Mortgage Suit/5/2018	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :07-03-2022
16	Title Mortgage Suit/6/2018	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :07-03-2022

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S.N Case No.  
o.

Purpose of Proceedings

Next/Disposal Date

<b>No. of Cases Heard</b>	<b>0</b>
<b>No. of Cases listed</b>	<b>16</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>0</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>16</b>

**Presiding Officer**